

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2659
ANSWERED ON:07.02.2014
DATA ON CPF PENSIONERS
Gowda Shri D.B. Chandre

Will the Minister of FINANCE be pleased to state:

- (a) Whether his Ministry has data relating to Contributory Provident Fund (CPF) pensioners in the country;
- (b) if so, the details thereof along with the existing rate of pension to CPF pensioners;
- (c) whether the Government proposes to increase the said rate;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the number of CPF pensioners as on 31st March, 2013?

Answer

MINISTER OF STATE FOR FINANCE (E&FS) (SHRI NAMO NARAIN MEENA)

(a) to (e) No Sir.

Department of Pension & Pensioners' Welfare (DOP&PW) has informed that there is no provision in the Contributory Provident Fund Rules (India), 1962 for grant of monthly pension to the Contributory Provident Fund retirees. However, an ex-gratia is paid on monthly basis to those CPF beneficiaries who retired before 1.1.1986 after 20 years of regular service or died while in service before 1.1.1986. The rates of the monthly ex-gratia have been revised with effect from 4th June, 2013 as under:-

Group Monthly Ex-gratia (in Rs.)
'A' 3,000/-
'B' 1,000/-
'C' 750/-
'D' 650/-

DOP&PW has informed that they do not have the information of CPF beneficiaries who are getting ex-gratia as on 31.03.2013.